

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA No. 764/2016

IN THE MATTER OF:

M/s. UCC Care Pvt. Ltd.

.....PETITIONER

M/s -----

.....RESPONDENT

SECTION:

Under Section 391 & 394

Order delivered on 06.07.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the Petitioner :- Mr. Ashish Makhija, Advocate
Ms. Ishita Srivastava, Advocate

For the Respondent :- Ms. Sonam Sharma, Advocate

ORDER

In view of Single Bench sitting in the afternoon session, The matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 11th July, 2017.

Sd/-

R. VARADHARAJAN
MEMBER (JUDICIAL)

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)